## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.154/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

| Name of the Company |  | Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Conclave Pvt. & Ors |                        |                          |
|---------------------|--|--|------------------------|--------------------------|
| Under Section       |  | 397/398  |                        |                          |
| SI.<br>No.          | Name & Designation of Authorized<br>Representative (IN CAPITAL<br>LETTERS) |  | Appearing on behalf of | Signature with date      |
|                     |  | AR KESHRI (Pes)  |                        | Robit Keshii<br>29/11/17 |

1. SWAPNA CHOUBEY. ADV. 2. MOHAN GOENRA PCS

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Heard part arguments of the Ld. Pr. CS for the petitioner. Arguments could not be concluded.

List on 02/01/2018 for remaining arguments.

8d

(Jinan K.R.) Member (I)

(V.P.Singh) Member (I)